

IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE MR.JUSTICE N.NAGARESH

Wednesday, the 23rd day of November 2022 / 2nd Agrahayana, 1944
CONTEMPT CASE(C) NO. 771 OF 2022(S) IN WP(C) 25197/2021

PETITIONER/2ND PETITIONER:

BABY THOMAS, AGED 58 YEARS S/O. THOMAS ARD.NO.213, THRIPIUNITHURA ERNAKULAM 682301 (ALSO THE ORGANIZING SECRETARY- ALL KERALA RETAIL RATION DEALER'S ASSOCIATION) RESIDING AT NADUVILA VEETIL THEKKUMBHAGAM, MARKET ROAD THRIPIUNITHURA- 682 301.

BY SRI.JAJU BABU(SENIOR ADVOCATE) ALONG WITH ADVS.M.U.VIJAYALAKSHMI, BRIJESH MOHAN

RESPONDENTS/RESPONDENTS 1 & 2:

1. SMT.MINI ANTONY IAS, SECRETARY TO GOVERNMENT, FOOD AND CIVIL SUPPLIES DEPARTMENT, GOVERNMENT SECRETARIAT, THIRUVANANTHAPURAM-695 001.
2. DR. D. SAJITH BABU IAS, DIRECTOR OF CIVIL SUPPLIES OFFICE OF THE COMMISSIONER OF CIVIL SUPPLIES, PUBLIC OFFICE COMPLEX, THIRUVANANTHAPURAM- 695 033

BY GOVERNMENT PLEADER

This Contempt of court case (civil) having come up for orders on 23.11.2022, the court on the same day passed the following:



N.NAGARESH, J.

Con.Case(C) No.771 of 2022

Dated this the 23rd day of November, 2022

ORDER

By judgment dated 02.02.2022 in W.P.(C).No.25197 of 2021, the respondents were directed to disburse arrears of commission, if any, payable to the petitioners for distribution of Covid-19 Free Food-Kits and Onam Kits at the rates specified in Exts.P6 and P8, within a period of two months.

More than eight months have lapsed since the judgment was delivered. This Contempt of Court Case was came up for admission on 08.04.2022.

2. No convincing explanation comes from the side of the respondents for the delay in complying with the directions contained in the judgment.

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Post on 23.12.2022, by which date respondents 1 and 2 shall file a report of compliance, failing which they shall appear in person before this Court.

Sd/-
N.NAGARESH,
JUDGE

spk



APPENDIX OF CON.CASE(C) 771/2022

Exhibit P6

**TRUE COPY OF THE REPRESENTATION DATED 25.5.2021
SUBMITTED BY THE ALL KERALA RETAIL RATION DEALERS
ASSOCIATION BEFORE THE GOVERNMENT**

Exhibit P8

**TRUE COPY OF THE COMMUNICATION VIDE NO.CCS/2245/2021-A7
DATED 2.8.2021 FORWARDED BY THE 3RD RESPONDENT**

